

OA/403/87

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CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

12/1/1988

Mr. P.H. Pathak learned~~s~~ counsel for the applicant has submitted a sick note which is taken on record. Mr. B.R. Kyada learned counsel for the respondent present. The case has been adjourned to 18-1-1988 for admission ^{on which date} as the two member bench is likely to be available.

Pathak
(P.H. TRIVEDI)
VICE CHAIRMAN

rajini.

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

19/01/1988

Learned advocates Mr. P.H. Pathak for the applicant and Mr. B.R. Kyada for the respondents present. Admit; Respondents to file reply within 45 days of this order. The applicant is also at liberty to file rejoinder if any within one month thereafter. Registry to fix the case in November, 1988 for final hearing.

Phewar

(P H Trivedi)
Vice Chairman

JM

(P M Joshi)
Judicial Member

*Mogera

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

Hon'ble Mr. D.K. Agrawal : Judicial Member

26-10-1990

Mr.P.H.Pathak, learned advocate for the applicant files leave note. Mr.B.R.Kyada, learned advocate for the respondents present. The case is adjourned in due course for final hearing.

D.K.Agrawal

(D.K.Agrawal)
Judicial Member

P.H.Trivedi

(P.H.Trivedi)
Vice Chairman

a.a.b.

O.A./403/87

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Coram: Hon'ble Mr. P.H.Trivedi : Vice Chairman
Hon'ble Mr. R.C.Bhatt : Judicial Member

4/2/1991

In the light of the order dated 29.12.1989
from the respondents - Railway Administration, Rajkot
which he has produced and which be kept on record.
The petitioner wants to withdraw the case. Allowed,
Accordingly, so disposed of.

rcb

(R.C.Bhatt)
Judicial Member

phtr

(P.H.Trivedi)
Vice Chairman

a.a.b.